
(2022) 08 KL CK 0189

High Court Of Kerala

Case No: Original Petition (KAT) No. 277 Of 2022

State Of Kerala

APPELLANT

Vs

K.V.

RESPONDENT

Sivasankaraveerasaivan

Date of Decision: Aug. 29, 2022

Hon'ble Judges: A.K.Jayasankaran Nambiar, J; Mohammed Nias C.P., J

Bench: Division Bench

Advocate: Bijoy Chandran, P.Nandakumar

Final Decision: Disposed Of

Judgement

A.K.Jayasankaran Nambiar, J

Taking note of the documents produced before us by the learned Government Pleader which purport to show compliance with the directions issued by

the Tribunal in the order impugned in this OP(KAT), we dispose this OP(KAT) by directing the Government to produce the documents now shown to

us before the Tribunal on 30.08.2022 (tomorrow), so as to enable the Tribunal to close the proceedings before it. We also make it clear that in the light

of the submission now made before us by the learned Government Pleader, the Secretary to the Government and the second petitioner, who were

asked to be personally present before the Tribunal on 30.08.2022, need not present themselves before the Tribunal for the time being.

This OP(KAT) is disposed as above.